

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 72 OF 2013

Dated : 30th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shamanur Sugars Ltd. Appellant(s)
Versus
The Karnataka Power Transmission
Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Rajesh Mahale

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.3

ORDER

The learned counsel for the Respondent No.3 is filing her Written Submissions today. The learned counsel for the Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on **14.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak